

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 127(ND)11
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE COMPANY: M/s. Ms. Anil Ghai & Ors. V/s. M/s. Ghai Housing & Agro Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Saurabh Kalia	} Adv	Petitioners	A Mishra
2.	Ms. Aishwarya Mishra			

ORDER

Learned Counsel for the petitioner requests for an adjournment on grounds of his personal difficulty. At request, adjourned to 20.4.2017. Both the parties are directed to be prepared with their final arguments on the next date.

List on 20.4.2017.

Sd-
(S.K. Mohapatra)
Member (Tech.)

Sd-
(Ina Malhotra)
Member (Judicial)